

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: VIPUL-S PLASTOCRAFTS PRIVATE LIMITED Date of Commencement of Liquidation: 23-11-2023; List of Stakeholders as on Date: 27-08-2024; Name of IP: Mr. Rakesh Kumar Tulsyan; Process Number: 1; Last 5 digit of registration number: 11970

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date				475907				NA
3	Secured financial creditors	1	356719795	1	356719795				Annexure 3
4	Unsecured financial creditors	5	815848701	4	150088877		453341323	212418501	Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	7	116974484	7	96958844		20015640		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	5	19936845	5	19879146		57699		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		18	1309479825	17	624122569		473414662	212418501	